

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2015
ANSWERED ON:20.07.2009
DELAYED PAYMENT TO PERSONNEL ON PEACE KEEPING MISSIONS
Agarwal Shri Jai Prakash

Will the Minister of DEFENCE be pleased to state:

- (a) whether there is any outstanding amount against the United Nations on account of deployment of Indian Armed Forces in peace keeping missions and under other heads;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) Yes, Sir.

(b) Permanent Mission of India (PMI), New York has intimated that approximately US\$ 85 million was outstanding from the UN for UN peacekeeping operations till June 30,2009. This includes Armed Forces and Police for current and past missions. Reimbursement for UN peacekeeping missions is an on-going process. The claims are settled by the UN after due verification and accounting procedure.

(c) The payment of outstanding dues is constantly pursued with the UN through the Permanent Mission of India, New York and visits by special teams from time to time.